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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

**CP No.372/KB/2018
IA No. 639/KB/2018**

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST AUGUST, 2018, 10:30 A.M

Name of the Company		Dr. Saibal Chowdhury & Anr-Vs-Mahabir Tea Estate Pvt Ltd & Ors.	
Under Section		241	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For Petitioner
Adv Arin Banerjee
Adv Rajib Mukherjee
Adv Basabraj Chakraborty

Petitioners
Bijoy
31.08.18.

For Respondent

Siddhanth Chaudhri
31/08/2018

P481 Parnasree Kolkata
700060

Susipra Chandra

31/08/2018

C24 Jayanta Park
Behala 700039

122. 31-08-2018 – CP No. 372/KB/2018 – IA No. 639/KB/2018 – Dr. Saibal Chowdhury & Anr Vs. Mahabir Tea Estate Pvt. Ltd. & Ors.

O R D E R

The Ld. Counsel for the Petitioner appeared. The Ld. Counsel for the Respondent Nos. 3 & 4 also appeared in person.

The Respondent Nos. 3 & 4 to file their registered address on record.

Since the Bench is busy with other orders, it is not possible to take up the matter for hearing.

The matter stands adjourned with directions to the Respondents to file the reply, if any, within two weeks from today by serving copy of the same to the other side.

The interim order passed by this Bench on 30-07-2018 to continue till next date.

The matter to come up for further consideration on 14-11-2018.

Sd
(Madan D Gosavi)
Member(Judicial)